

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 2 of 2014

Dated : 30th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Viyyat Power Pvt. Ltd.

....Appellant(s)

Versus

Kerala State Electricity Reg. Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Ramesh Babu for R.1
Mr. M.T. George
Ms. Kavitha for R.2

ORDER

Mr. Ramesh Babu appearing on behalf of Respondent No.1 and Ms. Kavitha appearing on behalf of Respondent No.2 seek some time to file the reply. Accordingly, they are directed to file the same on or before 20.02.2014 after serving copy on the other side.

Post the matter on **05.03.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt